GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 740
(To be answered on the 6th February 2020)

DELAYED FLIGHTS

740. SHRI SHRIRANG APPA BARNE
SHRI SUDHEER GUPTA
SHRI SANJAY SADASHIV RAO MANDLIK
SHRI BIDYUT BARAN MAHATO
SHRI GAJANAN KIRTIKAR

Will the Minister of CIVIL AVIATION
नागरिक विमान भारतीय
be pleased to state:-

(a) whether a large number of flights got delayed/ diverted/cancelled/rescheduled in
the country due to pollution and fog and if so, the details thereof, airlinewise;
(b) the financial losses suffered by various airlines as a result thereof, airline-wise;
(c) whether airports in tier-II cities are the most affected as these are incapable of
handling even the moderate fog conditions due to lack of advanced Instrument
Landing System (ILS) and if so, the details thereof; and
(d) the steps taken/being taken in this regard including installation of advanced ILS
at the airports?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION
नागरिक विमान मंत्री (सांसद)
(Shri Hardeep Singh Puri)

(a) The airline-wise details of flights which got delayed/ diverted/ cancelled/
rescheduled due to weather condition during the month of Oct, 2019 to Dec, 2019 is
at Annexure 1.
(b) The details of financial implication incurred by the airlines during the month of
Oct, 2019 to Dec, 2019 for compensating/ facilitating their affected passengers, as
submitted to Directorate General of Civil Aviation(DGCA), as a part of monthly
submission of traffic data is at Annexure 2.
(c) Advanced ILS (CAT II/ CAT III) are installed at various airports based on
operational requirement.
(d) Based on operational requirement ILS has already been installed at airports
such as Delhi, Lucknow, Jaipur, Amritsar, Kolkata and Bengaluru. Moreover,
work of installation of ILS system has started at various airports as a new facility,
which include Jharsuguda, Belgavi, Kannur, Hubli, Rajahmundry, Jabalpur and
Kalaburgi.
Annexure in reply to part (a) of Lok Sabha USQ No. 740 to be answered on 06.02.2020

Annex 1

<table>
<thead>
<tr>
<th>Airline</th>
<th>No. of Flights delayed/diverted/cancelled/rescheduled during the last three months (i.e. October 2019, November 2019 &amp; December 2019)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Indigo</td>
<td>2963</td>
</tr>
<tr>
<td>Air India</td>
<td>876</td>
</tr>
<tr>
<td>Spicejet</td>
<td>495</td>
</tr>
<tr>
<td>Vistara</td>
<td>559</td>
</tr>
<tr>
<td>Air Asia</td>
<td>322</td>
</tr>
<tr>
<td>Go Air</td>
<td>1289</td>
</tr>
<tr>
<td>Truejet</td>
<td>NIL</td>
</tr>
</tbody>
</table>
Annexure in reply to part (b) of Lok Sabha UQ No. 740 to be answered on 06.02.2020

Annex 2

<table>
<thead>
<tr>
<th>Airline</th>
<th>Status of Facilities &amp; Compensation (in lakhs) for the month of Oct-19 to Dec-19</th>
</tr>
</thead>
<tbody>
<tr>
<td>Spicejet</td>
<td>370.28</td>
</tr>
<tr>
<td>Air India</td>
<td>The specific/ separate details of expenses incurred on flights delayed/diverted/cancelled/re-scheduled due to fog and pollution are not available. However, during the period from October 2019 to December 2019 a total expenses of Rs. 6.3 Crore was incurred by Air India towards denied boarding and other expenses relating to delayed /canceled flights.</td>
</tr>
<tr>
<td>Go Air</td>
<td>All the customers were offered full refund/refreshments/meals/reaccommodation</td>
</tr>
<tr>
<td>IndiGo</td>
<td>19.18</td>
</tr>
<tr>
<td>Air Asia</td>
<td>109.76</td>
</tr>
<tr>
<td>Vistara</td>
<td>57.58</td>
</tr>
<tr>
<td>Trujet</td>
<td>2.66</td>
</tr>
</tbody>
</table>